

**HIGH COURT OF DELHI: NEW DELHI**

No. 16 /DHC/Gaz-IIB/G-7/VI.E.2(a)/2025

Dated: 30<sup>th</sup> May, 2025

**ORDER**

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service **with immediate effect:-**

S.No.	Name of the officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Ajay Kumar Malik	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, North-East, KKD	North-East	Vice Ms. Saema Jain
2.	Himanshu Raman Singh	CJM, South, Saket	SCJ-cum-RC, North, Rohini	North	Vice Ms. Divya Malhotra
3.	Deepak Kumar-I	CJM, East, KKD	CJM, North-East, KKD	North-East	Vice Mr. Vaibhav Mehta
4.	Vaibhav Mehta	CJM, North-East, KKD	CJM, South, Saket	South	Vice Mr. Himanshu Raman Singh
5.	Ruby Neeraj Kumar	CJM, North, Rohini	CJM, East, KKD	East	Vice Mr. Deepak Kumar-I
6.	Anuj Kumar Singh	CJM, New Delhi, PHC	SCJ-cum-RC, North-West, Rohini	North-West	Vice Ms. Priyanka Rajpoot

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7.	Shriya Agrawal	CJM, South-West, Dwarka	CJM, New Delhi, PHC	New Delhi	Vice Mr. Anuj Kumar Singh
8.	Samiksha Gupta	CJM, West, THC	CJM, South-West, Dwarka	South-West	Vice Ms. Shriya Agrawal
9.	Vasundhara Azad	SCJ-cum-RC, New Delhi, PHC	CJM, West, THC	West	Vice Ms. Samiksha Gupta
10.	Priyanka Rajpoot	SCJ-cum-RC, North-West, Rohini	SCJ-cum-RC, New Delhi, PHC	New Delhi	Vice Ms. Vasundhara Azad
11.	Divya Malhotra	SCJ-cum-RC, North, Rohini	Deputy Registrar (CPC), Delhi High Court (On Deputation)	--	Vice Mr. Robinjeet Singh
12.	Mayank Mittal	ACJM (Special Acts), Central, THC	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	South-West	Vice Mr. Ajay Kumar Malik
13.	Deepak Vats	ACJM, North-West, Rohini	ACJM, South-East, Saket	South-East	Vice Mr. Vivek Beniwal
14.	Pragati	On return from maternity/CCL	ACJM, Shahdara, KKD	Shahdara	In a vacant court
15.	Vivek Beniwal	ACJM, South-East, Saket	ACJM, North-West, Rohini	North-West	Vice Mr. Deepak Vats
16.	Shruti Chaudhary	On return from maternity/CCL	JSCC-cum-ASCJ-cum-Guardian Judge-02, West, THC	West	In a new court

17.	Tushar Gupta	Full Time Secretary, DLSA, West, THC (On deputation)	JMFC-06, West, THC	West	In a vacant court
18.	Arjinder Kaur	ARC-02, Central, THC	ACJM (Special Acts), Central, THC	Central	Vice Mr. Mayank Mittal
19.	Saema Jain	JSCC-cum-ASCJ-cum-Guardian Judge, North-East, KKD	JSCC-cum-ASCJ-cum-Guardian Judge, East, KKD	East	Vice Mr. Gaurav Sharma
20.	Gaurav Sharma	JSCC-cum-ASCJ-cum-Guardian Judge, East, KKD	JSCC-cum-ASCJ-cum-Guardian Judge, North-West, Rohini	North-West	In a vacant court
21.	Vivek Kumar Agarwal	Full Time Secretary, DLSA, South, Saket (On deputation)	ARC-02, Central, THC	Central	Vice Ms. Arjinder Kaur
22.	Robinjeet Singh	Deputy Registrar (CPC), Delhi High Court (On deputation)	JMFC-04, New Delhi, PHC	New Delhi	In a vacant court
23.	Rishika Srivastava	MM (Mahila Court)-01, East, KKD	Posted to Delhi High Court for administrative work (in diverted capacity) till 30.11.2025		

24.	Bharti Garg	On return from CCL	JMFC-11, West, THC	West	In a new court
25.	Arushi Parwal	JMFC (NI Act) Digital Court-02, East, KKD	JMFC (NI Act)-05, Central, THC	Central	Vice Ms. Shreya Singh
26.	Lalit Kumar	Full Time Secretary DLSA, East, KKD (On Deputation)	Civil Judge-02, West, THC	West	Vice Ms. Disha Singh
27.	Anuradha Sonker	On return from maternity /CCL	JMFC-12, South-West, Dwarka	South-West	In a new court
28.	Ankit Mittal	Civil Judge -01, South-West, Dwarka	Civil Judge-01, South, Saket	South	Vice Mr. Anubhav Sharma
29.	Renu	On return from maternity/CCL	Civil Judge, North, Rohini	North	Vice Ms. Ankita Bhatia
30.	Akansha Gautam	JMFC (Mahila Court)-04, West, THC	JMFC-02, South-East, Saket	South-East	Vice Mr. Akshay Sharma
31.	Preeti Rajoria	JMFC (Mahila Court)-02, North-West, Rohini	JMFC-07, Central, THC	Central	Vice Mr. Chatinder Singh
32.	Abhitesh Kumar	JMFC (NI Act)-01, South-East, Saket	Full Time Secretary, DLSA, West, THC (On deputation)	West	Vice Mr. Tushar Gupta
33.	Surbhi	JMFC (Mahila Court)-02, South-West, Dwarka	JMFC (NI Act)-02, South-West, Dwarka	South-West	Vice Ms. Divya Singh

34.	Bharti Beniwal	JMFC (NI Act) Digital Court-01, New Delhi, PHC	JMFC-12, Central, THC	Central	In a new court
35.	Abhinav Singh	Full Time Secretary, DLSA, South-East, Saket (On deputation)	JMFC-01, North-West, Rohini	North-West	Vice Ms. Sanya Dalal
36.	Sanya Dalal	JMFC-01, North-West, Rohini	JMFC (Mahila Court)-01, North, Rohini	North	Vice Ms. Priya Janghu
37.	Richika Tyagi	Full Time Secretary-II, DLSA, Central, RACC (in diverted capacity)	JMFC (NI Act)-02, Central, THC	Central	Vice Ms. Neha Goel
38.	Shruti Sharma-I	JMFC (Mahila Court)-01, Shahdara, KKD	JMFC (NI Act)-02, South-East, Saket	South-East	In a vacant court
39.	Sonam Singh - II	On return from maternity/CCL	JMFC (Mahila Court)-01, East, KKD	East	Vice Ms. Rishika Srivastava
40.	Anshul Singhal	Full Time Secretary, DLSA, Shahdara, KKD (On deputation)	JMFC-04, West, THC	West	Vice Ms. Sukriti Singh
41.	Dr. Ompal Shokeen	Full Time Secretary, DLSA, South-West, Dwarka (On Deputation)	Full Time Secretary, DLSA, East, KKD (On deputation)	East	Vice Mr. Lalit Kumar

42.	Neha Sharma	JMFC (NI Act)-04, New Delhi, PHC	Full Time Secretary-II, DLSA, Central, RACC (in diverted capacity)	Central	Vice Ms. Richika Tyagi
43.	Anurag Chhabra	JMFC (NI Act)-03, New Delhi, PHC	JMFC (NI Act) Digital Court-03, South-West, Dwarka	South-West	In a vacant court
44.	Kapil Gupta	Civil Judge-6, Central, THC	Full Time Secretary, DLSA, North-East, KKD (On deputation)	North-East	Vice Mr. Shubham Devadiya
45.	Aviral Shukla	JMFC (NI Act)-03, South-West, Dwarka	Full Time Secretary, DLSA, South, Saket (On deputation)	South	Vice Mr. Vivek Kumar Agarwal
46.	Priya Janghu	JMFC (Mahila Court)-01, North, Rohini	JMFC (Mahila Court)-02, South-West, Dwarka	South-West	Vice Ms. Surbhi
47.	Shivangi Vyas	MM (NI Act), North-West, Rohini	JMFC (NI Act) Digital Court-01, New Delhi, PHC	New Delhi	Vice Ms. Bharti Beniwal
48.	Sunil Khatri	Attached with Principal District & Sessions Judge (HQ.), Central, THC	Civil Judge-6, Central, THC	Central	Vice Mr. Kapil Gupta

49.	Gaurav Dahiya	JMFC (NI Act)-07, South, Saket	JMFC (NI Act) Digital Court-01, North, Rohini	North	Vice Ms.Himanshi Tyagi
50.	Dev Saroha	JMFC-01, West, THC	Civil Judge-04, West, THC	West	In a new court
51.	Ankur Panghal	Full Time Secretary, DLSA, North, Rohini (On deputation)	Attached with office of PDJ (HQ), Central, THC	Central	
52.	Shubham Devadiya	Full Time Secretary, DLSA, North-East, KKD (On deputation)	Full Time Secretary, DLSA, South-West, Dwarka (On deputation)	South-West	Vice Dr. Ompal Shokeen
53.	Nitesh Goel	JMFC (NI Act)-05, South-East, Saket	JMFC (NI Act)-09, South-West, Dwarka	South-West	Vice Ms. Aastha Sharma
54.	Akshay Sharma	JMFC-02, South-East, Saket	JMFC (NI Act)-08, South, Saket	South	Vice Mr. Komal
55.	Navdeep Gupta	JMFC (NI Act), East, KKD	JMFC (NI Act) Digital Court-01, South-East, Saket	South-East	Vice Ms. Sheetal Rani
56.	Divyashree Raina	On return from maternity/CCL	JMFC (Mahila Court)-04, West, THC	West	Vice Ms.Akansha Gautam

57.	Sankalp Kapoor	JMFC-04, South, Saket	Full Time Secretary, DLSA, Shahdara, KKD (On deputation)	Shahdara	Vice Mr. Anshul Singhal
58.	Snehil Sharma	JMFC (NI Act)- 08, South-West, Dwarka	JMFC(NI Act)-01, New Delhi, PHC	New Delhi	Vice Ms.Poonam Singh
59.	Mayank Aggarwal	JMFC (NI Act)- 01, South, Saket	JMFC (NI Act) Digital Court-02, Central, THC	Central	Vice Mr. Pranjal Gangwar
60.	Sukriti Singh	JMFC-04, West, THC	JMFC (Mahila Court)-03, South, Saket	South	Vice Ms. Vinerjeet Kaur
61.	Chatinder Singh	JMFC-07, Central, THC	JMFC-04, South, Saket	South	Vice Mr. Sankalp Kapoor
62.	Vinod Kumar	JMFC (NI Act)- 04, South, Saket	JMFC (NI Act) Digital Court-02, Shahdara, KKD	Shahdara	Vice Ms. Vanshika Mehta
63.	Ajay Narwal	JMFC (NI Act)- 01, South-West, Dwarka	JMFC (NI Act) Digital Court-02, South-East, Saket	South-East	Vice Ms. Anjali Singh
64.	Vijayshree Rathore	On return from maternity/CCL	JMFC-10, West, THC	West	In a new court
65.	Archita Garg	JMFC (Mahila Court)-03, South-East, Saket	JMFC (NI Act)-06, South, Saket	South	Vice Mr. Siddhant Kumar

66.	Disha Singh	Civil Judge-02, West, THC	JMFC (Mahila Court)-02, North, Rohini	North	In a vacant court
67.	Nidhi Chitkara	JMFC-06, North-West, Rohini	Full Time Secretary, DLSA, South-East, Saket (On deputation)	South-East	Vice Mr. Abhinav Singh
68.	Shivangi Mangla	JMFC (NI Act)- 05, South-West, Dwarka	JMFC (NI Act) Digital Court-02, West, THC	West	Vice Ms. Sukriti Jha
69.	Swati Malik	On return from CCL	JMFC (NI Act)-01, West, THC	West	Vice Mr. Rishabh Tanwar
70.	Himanshi Tyagi	JMFC (NI Act) Digital Court- 01, North, Rohini	JMFC-13, Central, THC	Central	In a new court
71.	Shazadi Halima Sadiya	On return from maternity leave	JMFC (Digital Traffic Court), Shahdara, KKD	Shahdara	Vice Ms. Sakshi Jaiswal
72.	Rishabh Tanwar	JMFC (NI Act)- 01, West, THC	Full Time Secretary, DLSA, North, Rohini (On deputation)	North	Vice Mr. Ankur Panghal
73.	Neha Goel	JMFC (NI Act)- 02, Central, THC	JMFC (Mahila Court)-02, North-West, Rohini	North- West	Vice Ms. Preeti Rajoria

74.	Vinerjeet Kaur	JMFC (Mahila Court)-03, South, Saket	JMFC (NI Act)-06, South-West, Dwarka	South-West	Vice Ms. Marilyn Joanna Khakha
75.	Aakash Mohan Singh	JMFC (NI Act)-05, South, Saket	JMFC (NI Act) Digital Court, North-East, KKD	North-East	Vice Ms. Ravisha Sidana
76.	Shagun	On return from maternity/CCL	JMFC-06, North-West, Rohini	North-West	Vice Ms. Nidhi Chitkara
77.	Poonam Singh	JMFC(NI Act)-01, New Delhi, PHC	JMFC (NI Act)-04, West, THC	West	Vice Mr. Shubham Gupta
78.	Meena Chauhan	JMFC (NI Act) Digital Court-03, Central, THC	JMFC (Mahila Court)-01, Shahdara, KKD	Shahdara	Vice Ms. Shruti Sharma-I
79.	Kawal Singh	JMFC (NI Act)-03, South, Saket	JMFC (NI Act) Digital Court-04, South-West, Dwarka	South-West	Vice Ms. Seema Meena
80.	Siddhant Kumar	JMFC (NI Act)-06, South, Saket	JMFC (NI Act)-05, New Delhi, PHC	New Delhi	Vice Ms. Nishi Jindal
81.	Marilyn Joanna Khakha	JMFC (NI Act)-06, South-West, Dwarka	JMFC (Mahila Court)-03, South-East, Saket	South-East	Vice Ms. Archita Garg
82.	Komal	JMFC (NI Act)-08, South, Saket	JMFC-01, West, THC	West	Vice Mr. Dev Saroha
83.	Sheetal Rani	JMFC (NI Act) Digital Court-01, South-East, Saket	JMFC-09, West, THC	West	In a new court

84.	Seema Meena	JMFC (NI Act) Digital Court-04, South-West, Dwarka	JMFC(NI Act)-04, South-East, Saket	South - East	In a vacant court
85.	Divya Singh	JMFC (NI Act)-02, South-West, Dwarka	JMFC (NI Act)-03, South-West, Dwarka	South-West	Vice Mr. Aviral Shukla
86.	Pranjal Gangwar	JMFC (NI Act) Digital Court-02, Central, THC	JMFC (NI Act)-03, Central, THC	Central	Vice Mr. Anubhav Bijalwan
87.	Anshul Agnihotri	JMFC (NI Act)-03, South-East, Saket	JMFC (NI Act) Digital Court-03, South, Saket	South	Vice Ms. Kahkashan Jabin
88.	Deshna Golechha	JMFC (NI Act)-07, Central, THC	JMFC (NI Act) Digital Court-03, West, THC	West	Vice Ms. Manisha Bhau
89.	Surbhi Sharma	JMFC (NI Act)-02, New Delhi, PHC	JMFC (NI Act) Digital Court-02, North-West, Rohini	North-West	Vice Ms. Parul Sharma
90.	Aastha Sharma	JMFC (NI Act)-09, South-West, Dwarka	JMFC (NI Act)-03, South-East, Saket	South-East	Vice Ms. Anshul Agnihotri
91.	Vanshika Mehta	JMFC (NI Act) Digital Court-02, Shahdara, KKD	JMFC (NI Act)-04, New Delhi, PHC	New Delhi	Vice Ms. Neha Sharma
92.	Anjali Singh	JMFC (NI Act) Digital Court-02, South-East, Saket	JMFC (NI Act)-03, New Delhi, PHC	New Delhi	Vice Mr. Anurag Chhabra

93.	Aradhana	JMFC (NI Act)-01, Central, THC	JMFC (NI Act) Digital Court-04, Central, THC	Central	Vice Ms. Nitika
94.	Sukriti Jha	JMFC (NI Act) Digital Court-02, West, THC	JMFC (Mahila Court)-06, South-West, Dwarka	South-West	In a new court
95.	Shradha Tripathi	JMFC (NI Act)-02, South, Saket	JMFC (NI Act) Digital Court-03, North-West, Rohini	North-West	Vice Ms. Jayanti Chander
96.	Surbhi Gupta Anand	JMFC (NI Act)-07, South-West, Dwarka	JMFC (NI Act) Digital Court-05, South-West, Dwarka	South-West	Vice Ms. Shubhangi Srivastava
97.	Ravisha Sidana	JMFC (NI Act) Digital Court, North-East, KKD	JMFC (NI Act)-06, Central, THC	Central	Vice Mr. Amit Rana
98.	Abhay Choudhary	JMFC (NI Act)-04, Central, THC	JMFC (NI Act) Digital Court-01, West, THC	West	Vice Mr. Ankit Solanki
99.	Neelmani Sharma	JMFC (NI Act) Digital Court-12, South-West, Dwarka	JMFC (NI Act)-04, South-West, Dwarka	South-West	Vice Mr. Arvind Tomar
100	Kahkashan Jabin	JMFC (NI Act) Digital Court-03, South, Saket	JMFC (NI Act)-04, West, THC	West	Vice Mr. Shubham Gupta

101	Manisha Bhau	JMFC (NI Act) Digital Court-03, West, THC	JMFC (NI Act), Shahdara, KKD	Shahdara	In a vacant court
102	Nishi Jindal	JMFC (NI Act)-05, New Delhi, PHC	JMFC (NI Act) Digital Court-01, Shahdara, KKD	Shahdara	Vice Ms. Ashima Lakhanpall
103	Parul Sharma	JMFC (NI Act) Digital Court-02, North-West, Rohini	JMFC-13, South-West, Dwarka	South-West	In a new Court
104	Shubhmanjot Kaur Rakhra	JMFC (NI Act)-10, South-West, Dwarka	JMFC (NI Act) Digital Court-03, Central, THC	Central	Vice Ms. Meena Chauhan
105	Garima Garg	JMFC (NI Act) Digital Court-01, North-West, Rohini	JMFC (NI Act)-01, South-East, Saket	South-East	Vice Mr. Abhitesh Kumar
106	Nitika	JMFC (NI Act) Digital Court-04, Central, THC	JMFC (NI Act), North-West, Rohini	North-West	Vice Ms. Shivangi Vyas
107	Anubhav Bijalwan	JMFC (NI Act)-03, Central, THC	JMFC (NI Act) Digital Court-07, South-West, Dwarka	South-West	Vice Ms. Radha Kulshreshtha
108	Sidhant Krishan Singh	JMFC (NI Act)-03, West, THC	JMFC (NI Act) Digital Court-01, East, KKD	East	Vice Mr. Shiva Parashar
109	Jayanti Chander	JMFC (NI Act) Digital Court-03, North-West, Rohini	JMFC (NI Act)-07, South, Saket	South	Vice Mr. Gaurav Dahiya

110	Shubhangi Srivastava	JMFC (NI Act) Digital Court-05, South-West, Dwarka	JMFC (NI Act)-05, South-East, Saket	South-East	Vice Mr. Nitesh Goel
111	Amit Rana	JMFC (NI Act)-06, Central, THC	JMFC (NI Act) Digital Court-10, South-West, Dwarka	South-West	Vice Ms. Surabhi Rastogi
112	Arvind Tomar	JMFC (NI Act)-04, South-West, Dwarka	JMFC (NI Act)-07, Central, THC	Central	Vice Ms. Deshna Golechha
113	Bhawna Rattan	On completion of training	JMFC (NI Act)-10, South-West, Dwarka	South-West	Vice Ms. Shubhmanjot Kaur Rakhra
114	Ankit Solanki	JMFC (NI Act) Digital Court-01, West, THC	JMFC (NI Act), East, KKD	East	Vice Mr. Navdeep Gupta
115	Ashima Lakhanpall	JMFC (NI Act) Digital Court-01, Shahdara, KKD	JMFC (NI Act)-08, South-West, Dwarka	South-West	Vice Mr. Snehil Sharma
116	Shubham Gupta	JMFC (NI Act)-04, West, THC	JMFC (NI Act) Digital Court-01, South-West, Dwarka	South-West	Vice Mr. Shiv Kumar
117	Radha Kulshreshtha	JMFC (NI Act) Digital Court-07, South-West, Dwarka	JMFC (NI Act)-01, South, Saket	South	Vice Mr. Mayank Aggarwal
118	Shiva Parashar	JMFC (NI Act) Digital Court-01, East, KKD	JMFC (NI Act)-04, South, Saket	South	Vice Mr. Vinod Kumar

119	Surabhi Rastogi	JMFC (NI Act) Digital Court- 10, South-West, Dwarka	JMFC (NI Act)-01, South-West, Dwarka	South- West	Vice Mr. Ajay Narwal
120	Akanksha Singh	JMFC (NI Act) Digital Court- 11, South-West, Dwarka	JMFC (NI Act)-02, New Delhi, PHC	New Delhi	Vice Ms. Surbhi Sharma
121	Shiv Kumar	JMFC (NI Act) Digital Court- 01, South-West, Dwarka	JMFC (NI Act)-05, South-West, Dwarka	South- West	Vice Ms. Shivangi Mangla
122	Nitin Shah	JMFC(NI Act) Digital Court- 08, South-West, Dwarka	JMFC (NI Act)-05, South, Saket	South	Vice Mr. Aakash Mohan Singh
123	Ankita Bhatia	Civil Judge, North, Rohini	JMFC (NI Act)-03, South, Saket	South	Vice Mr. Kawal Singh
124	Tanmay Batham	Relieving JMFC/Civil Judge, East, KKD	JMFC (NI Act)-03, West, THC	West	Vice Mr. Sidhant Krishan Singh
125	Ariba Khan	Relieving JMFC/Civil Judge, South, Saket	JMFC (NI Act)-02, South, Saket	South	Vice Ms. Shradha Tripathi
126	Shubhangi Aggarwal	Relieving JMFC/Civil Judge, South- East, Saket	JMFC (NI Act)-07, South-West, Dwarka	South- West	Vice Ms. Surbhi Gupta Anand
127	Danveer	Relieving JMFC/Civil Judge, West, THC	JMFC (NI Act)-04, Central, THC	Central	Vice Mr. Abhay Choudhary

128	Urvi Gupta	Relieving JMFC/Civil Judge, North-West, Rohini	JMFC (NI Act)-01, Central, THC	Central	Vice Ms.Aradhana
129	Anubhav Sharma	Civil Judge-01, South, Saket	Civil Judge - 01, South-West, Dwarka	South-West	Vice Mr.Ankit Mittal
130	Shreya Singh	JMFC (NI Act)-05, Central, THC	JMFC(NI Act) Digital Court-08, South-West, Dwarka	South-West	Vice Mr. Nitin Shah
131	Rahul Katare	On completion of training	Relieving JMFC/Civil Judge, West, THC	West	See Footnote
132	Anushtha Srivastava	On completion of training	Relieving JMFC/Civil Judge, South, Saket	South	
133	Shruti Saraswat	On completion of training	Relieving JMFC/Civil Judge, East, KKD	East	
134	Disha Langan	On completion of training	Relieving JMFC/Civil Judge, West, THC	West	
135	Nirmala Singh	On completion of training	Relieving JMFC/Civil Judge, South-East, Saket	South-East	
136	Amit Kumar	On completion of training	Relieving JMFC/Civil Judge, South-West, Dwarka	South-West	

137	Priyanka Devi	Relieving JMFC/Civil Judge, New Delhi, PHC	Delhi Judicial Academy (in diverted capacity)		
138	Upendar Kumar	Relieving JMFC/Civil Judge, North, Rohini	Delhi Judicial Academy (in diverted capacity)		
139	Mohini Meena	Relieving JMFC/Civil Judge, North, Rohini	Delhi Judicial Academy (in diverted capacity)		
140	Puneet Negi	Relieving JMFC/Civil Judge, North-West, Rohini	Delhi Judicial Academy (in diverted capacity)		

**Note (s):-**

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The Principal District and Sessions Judge, West District shall withdraw sufficient number of cases from the existing court of JSCC-cum-ASCJ-cum-Guardian Judge, West District and assign the same to the newly constituted court of JSCC-cum-ASCJ-cum-Guardian Judge-02, West District for ensuring equal distribution of work. In view of the creation of new court, the existing court of JSCC-cum-ASCJ-cum-Guardian Judge being presided over by Ms.Neha Pandey is re-designated as JSCC-cum-ASCJ-cum-Guardian Judge -01.
4. The Principal District & Sessions Judge, Central District shall withdraw cases of PS Wazirabad from the court of JMFC-07, Central District and cases of PS Kamla Market from the court of JMFC-08, Central District and shall assign them to the

newly created court of JMFC-12, Central District to ensure equal distribution of work.

5. The Principal District & Sessions Judge, Central District shall withdraw cases of PS Roop Nagar from JMFC-05; cases of PS Jama Masjid from JMFC-01 and cases of PS Kashmere Gate Metro from JMFC-09 and shall assign them to the newly created court of JMFC-13, Central District to ensure equal distribution of work.
6. The Principal District & Sessions Judge, West District shall withdraw cases of PS Mayapuri from JMFC-03, West District and PS Khayala from JMFC-04, West District and assign them to the newly created court of JMFC-09, West District to ensure equal distribution of work.
7. The Principal District & Sessions Judge, West District shall withdraw cases of PS Nangloi from JMFC-05, West District and shall assign them to the newly created court of JMFC-10, West District.
8. The Principal District & Sessions Judge, West District shall withdraw cases of PS Hari Nagar from the court of JMFC-06, West District and cases of PS Paschim Vihar East from the court of JMFC-07, West District and shall assign them to the newly created court of JMFC-11, West District.
9. The Principal District & Sessions Judge, South-West District shall withdraw cases of PS Mohan Garden from the court of JMFC-02, South-West District and shall assign them to the newly created court of JMFC-12, South-West District.
10. The Principal District & Sessions Judge, South-West District shall withdraw cases of PS Chhawla from the court of JMFC-07, South-West District and shall assign them to the newly created court of JMFC-13, South-West District for equal distribution of work.
11. The Principal District & Sessions Judge, South-West District shall withdraw sufficient number of cases from the existing courts of JMFC (Mahila Court) in South-West District and assign them to the newly created court of JMFC (Mahila Court)-06 for ensuring equal distribution of work.
12. The Principal District & Sessions Judge, West District shall withdraw sufficient number of cases from the existing courts of Civil Judge-01, Civil Judge-02 and Civil Judge-03, West District and assign them to the newly created court of Civil Judge-04, West District.
13. JMFC (NI Act) Digital Court-02, East, KKD previously presided over by Ms.Arushi Parwal; JMFC (NI Act) Digital Court-12, South-West, Dwarka previously presided over by Ms.Neelmani Sharma; JMFC (NI Act) Digital Court-01, North-West, Rohini previously presided over by Ms. Garima Garg and JMFC (NI Act) Digital Court-11, South-West, Dwarka previously presided over by Ms.Akanksha Singh are hereby

abolished. All the remaining 34 Digital (NI Act) Courts shall function from the Rouse Avenue Court Complex. However, these courts shall continue to be under the administrative control/supervision/jurisdiction of the concerned Districts to which these courts belong. The remaining arrangement, including support staff deployment and recording of evidence from the respective District Court Complexes, may continue as per the previous directions/practice until adequate and permanent space is made available in the concerned District Courts to which these Digital NI Act Courts ultimately belong. The Readers, Ahlmads, and Judicial Records of these Digital NI Act Courts would also continue to function from their original Districts so as to avoid any inconvenience to the litigants, lawyers, and stakeholders.

14. All Relieving JMFC/Civil Judges shall perform all judicial works except deciding the cases finally. However, if they are deputed in a court where the officer is on long leave i.e. beyond one month, in such cases, the Relieving JMFC/Civil Judge shall also be empowered to decide the cases finally. All learned Principal District and Sessions Judges shall keep record of the work done by the Relieving JMFC/Civil Judges posted in their respective districts and shall forward the same to the High Court on quarterly basis or till they get regular posting whichever is earlier.

BY ORDER OF THE COURT

SD/-

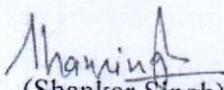
(ARUN BHARDWAJ)  
REGISTRAR GENERAL

Endst. Nos. <sup>3102-3136</sup> /DHC/Gaz-IIB/G-7/VI.E.2(a)/2025 Dated: 30<sup>th</sup> May, 2025

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Court Complex, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.

8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of the Hon'ble Judges.
19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), Delhi High Court with the request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
27. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
28. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
29. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
32. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
33. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
34. Personal file of the officer(s) concerned.
35. Guard File.

  
 (Shankar Singh)  
 Joint Registrar (Gaz-IIB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)**

**15954-16006 TIS HAZARI COURTS : DELHI**

No. 15954-16006 /F.5(3)/Gaz./PD&SJ West/2025 Dated, Delhi the 24/5/25.

Copy forwarded to :-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

*Hemani*  
*24/5/25*  
**(Hemani Malhotra)**  
**Officer Incharge (Judicial Branch)**  
**DJ (Commercial)-02, West Distt.**